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PART IV—Bills introduced in the West Bengal Legislative Assembly; Reports of Select Committees presented or to be presented to that Assembly; and Bills published before introduction in that Assembly.

GOVERNMENT OF WEST BENGAL

LAW DEPARTMENT

Legislative

NOTIFICATION

No. 221-L.—18th February, 2015.—The Governor having been pleased to order, under rule 66 of the Rules

of Procedure and Conduct of Business in the West Bengal Legislative Assembly, the publication of the following Bill, together with the Statement of Objects and Reasons which accompanies it, in the *Kolkata Gazette*, the Bill and the Statement of Objects and Reasons are accordingly hereby published for general information:—

Bill No. 3 of 2015

**THE WEST BENGAL UNIVERSITY OF TECHNOLOGY
(AMENDMENT) BILL, 2015.**

A

BILL

to amend the West Bengal University of Technology Act, 2000.

WHEREAS it is expedient to amend the *West Bengal University of Technology Act, 2000*, for the purposes and in the manner hereinafter appearing:

West Ben. Act
XV of 2000.

It is hereby enacted in the Sixty-sixth Year of the Republic of India, by the Legislature of West Bengal, as follows:—

Short title and
commencement.

1. (1) This Act may be called the West Bengal University of Technology (Amendment) Act, 2015.

*The West Bengal University of Technology
(Amendment) Bill, 2015.*

(Clauses 2, 3.)

(2) It shall come into force at once.

Amendment of section 1 of West Ben. Act XV of 2000.

2. In section 1 of the West Bengal University of Technology Act, 2000 (hereinafter referred to as the principal Act), in sub-section (1) for the words “West Bengal University of Technology”, the words “Maulana Abul Kalam Azad University of Technology, West Bengal” shall be substituted.

Substitution of references to certain expressions by certain other expressions.

3. Throughout the principal Act, for the words “West Bengal University of Technology”, wherever they occur, the words “Maulana Abul Kalam Azad University of Technology, West Bengal” shall be substituted.

STATEMENT OF OBJECTS AND REASONS.

To commemorate the 126th Birth Anniversary of Maulana Abul Kalam Azad, a prominent leader in the Indian National Movement and India’s first Education Minister in the Union Cabinet, it is desired that the West Bengal University of Technology may be renamed as the Maulana Abul Kalam Azad University of Technology, West Bengal.

2. The Bill has been framed with the above object in view.

3. There is no financial implication involved in giving effect to the provisions of the Bill.

Kolkata,
The 10th February, 2015.

PARTHA CHATTERJEE,
Member-in-charge.

By order of the Governor,

MALAY MARUT BANERJEE,
*Secy. to the Govt. of West Bengal,
Law Department.*